

SPECIAL MARRIAGE (AMENDMENT) BILL

Shri S. V. Ramaswamy (Salem): I beg to move for leave to introduce a Bill further to amend the Special Marriage Act, 1872.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Special Marriage Act, 1872."

The motion was adopted.

Shri S. V. Ramaswamy: I introduce the Bill.

INDIAN PENAL CODE (AMENDMENT) BILL

Shri S. V. Ramaswamy (Salem): I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860."

The motion was adopted.

Shri S. V. Ramaswamy: I introduce the Bill.

UNIVERSITY (EXTENSION OF JURISDICTION TO OTHER STATE OR STATES) BILL

Mr. Deputy-Speaker: This Bill is in the name of Shri Sivamurthi Swami. The hon. Member is absent.

HANDLOOM INDUSTRY (IMPROVEMENT AND PROTECTION) BILL

Shri S. V. Ramaswamy (Salem): I beg to move for leave to introduce a Bill to provide for the improvement and protection of the handloom industry.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the improvement and protection of the handloom industry".

The motion was adopted.

Shri S. V. Ramaswamy: I introduce the Bill.

INDIAN RAILWAYS (AMENDMENT) BILL

Mr. Deputy-Speaker: This Bill is in the name of Shri Nambiar. The hon. Member is absent.

Shri Vittai Rao (Khammam): May I introduce it on his behalf?

Mr. Deputy-Speaker: No.

PAYMENT OF WAGES (AMENDMENT) BILL

Dr. N. B. Khare (Gwallor): I beg to move for leave to introduce a Bill further to amend the Payment of Wages Act, 1936.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Payment of Wages Act, 1936."

The motion was adopted.

Dr. N. B. Khare: I introduce the Bill.

Mr. Deputy-Speaker: There are some Bills in the names of Shri Dasaratha Deb, Shri Biren Dutt, Shri V. P. Nayar, Shri Nambiar, and Shrimati Kamalendu Mati Shah, respectively. The hon. Members concerned are absent.

As regards the Women's and Children's Institutions Licensing Bill, in the name of Shrimati Ammu Swaminadhan, it has been withdrawn.